

Nomination of cases by Hon'ble the Chief Justice on 31.03.2016			
Sl no.	Case details	Nominated to-	File delivered in section
Appropriate Court dealing with such matters			
	Spl Appeal – 1171/2011	Appropriate Court dealing with such matters	Spl Appeal Section on 01.04.2016
	Spl Appeal – 1321/2011	Appropriate Court dealing with such matters	Spl Appeal Section on 01.04.2016
	Spl Appeal – 1293/2002	Appropriate Court dealing with such matters	Spl Appeal Section on 01.04.2016
	Spl Appeal – 141/2014	Appropriate Court dealing with such matters	Spl Appeal Section on 01.04.2016
	Spl Appeal – 494/2011	Appropriate Court dealing with such matters	Spl Appeal Section on 01.04.2016
	Spl Appeal – 972/2011	Appropriate Court dealing with such matters	Spl Appeal Section on 01.04.2016
	Spl Appeal – 1485/2007 with Spl Appeal – 838/2007	Appropriate Court dealing with such matters	Spl Appeal Section on 01.04.2016
	Spl Appeal defective – 440/2005	Appropriate Court dealing with such matters	Spl Appeal Section on 01.04.2016

BY ORDER OF HON'BLE THE CHIEF JUSTICE

J.R.(LISTING)
01.04.2016